

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A.No.619/97

Monday, this the 13th day of December, 1999.

CORAM:

HON'BLE MR A.V.HARIDASAN, VICE CHAIRMAN

HON'BLE MR G.RAMAKRISHNAN, ADMINISTRATIVE MEMBER

1. P.Rajan,  
S/o R Paramu,  
Stenographer(Grade.III),  
Doordarshan Kendra,  
Thiruvananthapuram-5.
2. K.Janardhanan Pillai,  
S/o P Kesava Pillai,  
Stenographer(Grade.III),  
Doordarshan Kendra,  
Thiruvananthapuram-5.
3. Padma M Pillai,  
D/o TK Kochu Pillai,  
Stenographer(Grade.III),  
Doordarshan Kendra,  
Thiruvananthapuram.
4. S.Manoharan Pillai,  
S/o late M.Sivarama Pillai,  
Stenographer(Grade.III),  
Doordarshan Kendra,  
Thiruvananthapuram.
5. Indira.S.Panicker,  
D/o Kunhukutta Panicker.K.M.  
Stenographer (Grade.III),  
Doordarshan Kendra,  
Thiruvananthapuram.
6. Oommen Cheriyam,  
S/o Yohannan Cheriyam,  
Stenographer(Grade.III),  
Doordarshan Kendra,  
Thiruvananthapuram.
7. Manjula Radhakrishnan,  
D/o late K.I.Govindan,  
Stenographer(Grade.III),  
Doordarshan Kendra,  
Thiruvananthapuram.
8. G.K.Pillai,  
S/o late V.Govinda Pillai,  
Stenographer(Grade.III),  
All India Radio,  
Thiruvananthapuram.

- Applicants

9. S.A.Latheef,  
S/o Saidukannu,  
Stenographer(Grade.III),  
All India Radio,  
Thiruvananthapuram.

10. Joy.K.  
S/o C.Kunjukunju,  
Stenographer(Grade.III),  
All India Radio,  
Thiruvananthapuram.

- Applicants

By Advocate Mr P.S.Biju

Vs

1. The Director General,  
Doordarshan,  
Mandi House,  
New Delhi-110 001.

2. The Director General,  
All India Radio,  
Akashvani Bhawan,  
Parliament Street,  
New Delhi-110 001.

3. The Secretary,  
Ministry of Information & Broadcasting,  
Shastri Bhavan,  
New Delhi-110 001.

- Respondents

By Advocate Mr Sunil Jose, ACGSC

The application having been heard on 13.12.99, the  
Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR A.V.HARIDASAN, VICE CHAIRMAN

Learned counsel for the applicants seeks permission  
to withdraw this application with liberty to the applicants  
to take up the matter regarding disparity of pay with the  
Department. Permission is granted and the application is  
dismissed as withdrawn. No costs.

Dated, the 13th of December, 1999.

  
(G. RAMAKRISHNAN)  
ADMINISTRATIVE MEMBER

  
(A.V. HARIDASAN)  
VICE CHAIRMAN

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